

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No.111

CP (CAA) No. 18/Chd/Pb/2023
(2nd Motion)

IN THE MATTER OF:

Asian Cotspin Pvt. Ltd.

...

Transferor Company

With

**Creativeline Developers Pvt. Ltd. &
Anr.**

...

Transferee Company

Under Section: 230-232, CA 2013

Order delivered on 10.04.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 03.05.2024.

Sd/-

Court Officer